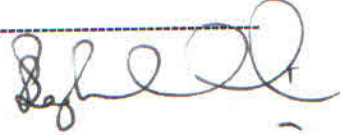



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 52/12	IA 36/17, 37/17 & 38/17 in TP 36/16	Hearing	397/ 398	Thomas Daniel Vs. V. Resonate Tech Solutions P. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghuram Adambi for C.K.Nandakumar 9900039859	Respondents	
2.	AKSHATA BENEKAL for Agius Partners 988 69 40570	Petitioner	

Counsel for petitioner is present. Counsel for respondents is also present. I.A. Nos.36/17, 37/17 and 38/17 are listed today. Counsel for petitioner requested time to proceed with these I.As.

List it on 28.08.2017. No further adjournment will be given.


MEMBER (J)


MEMBER (T)